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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

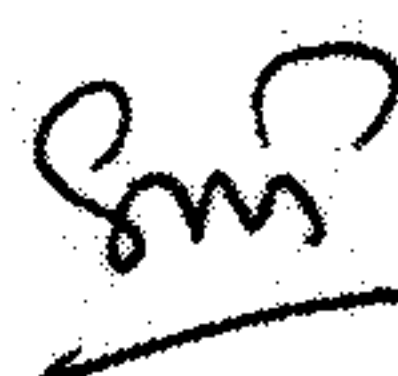
C.P. No. 136/73(4)/NCLT/AHM/2017

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**  
**Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.11.2017**

Name of the Company: Malini Ramasubramanya  
V/s.  
Plethico Pharmaceuticals Ltd.

Section of the Companies Act: Section 73(4) of the Companies Act, 2013

| S.NO. | NAME (CAPITAL LETTERS) | DESIGNATION | REPRESENTATION                                | SIGNATURE                                                                             |
|-------|------------------------|-------------|-----------------------------------------------|---------------------------------------------------------------------------------------|
| 1.    | Rajesh v. Vaghasiya    | Advocate    | Proxy holder of<br>Advocate & A<br>petitioner |  |
| 2.    |                        |             |                                               |                                                                                       |

**ORDER**

Learned Advocate Mr. Rajesh Vaghasiya i/b Learned Advocate Mr. Jayesh Buch present for Petitioner. None present for Respondent.

At request of Learned Counsel for petitioner.

List the matter on 28.11.2017.

  
**MANORAMA KUMARI**  
**MEMBER JUDICIAL**

  
**BIKKI RAVEENDRA BABU**  
**MEMBER JUDICIAL**

Dated this the 3rd day of November, 2017.